

[Shri Murasoi Maran]

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (a) (i) Statement regarding Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Cement Corporation of India Limited, New Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2072/97]

- (b) (i) Review by the Government of the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2073/97]

- (3) A copy each of the following papers (Hindi and English versions) :-

- (i) Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Industry for the year 1997-98.

[Placed in Library. See No. LT-2074/97]

- (ii) Memorandum of Understanding between the Hindustan Cables Limited and the Department of Heavy Industry, Ministry of Industry for the year 1997-98.

[Placed in Library. See No. LT-2075/97]

- (iii) Memorandum of Understanding between the Andrew Yule and Company Limited and the

Department of Heavy Industry, Ministry of Industry for the year 1997-98.

[Placed in Library. See No. LT-2076/97]

A copy of Industrial Development Bank of India General Regulations (Amendment) Regulations, 1996 etc.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : Sir, I beg to lay on the Table :-

- (1) A copy of the Industrial Development Bank of India General Regulations (Amendment) Regulations, 1996 (Hindi and English versions) published in Notification No. Advt./III/IV/154/96 (Extraordinary) in Gazette of India dated the 31st October, 1996 under sub-section (4) of section 37 of the Industrial Development Bank of India Act, 1964.

[Placed in Library. See No. LT-2077/97]

- (2) A copy of the statement (Hindi and English versions) regarding withdrawal of an amount of Rs. 07.20 crores from the Contingency Fund of India.

[Placed in Library. See No. LT-2078/97]

Review and Annual Report of the British India Corporation Ltd., Kanpur for the year 1995-96; Annual Report and Review of the National Institute of Fashion Technology, New Delhi for the year 1995-96 etc.

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619a of Companies Act, 1956 :-

- (i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 1995-96.

- (ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing

reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2079/97]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 1995-96.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2080/97]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Calcutta for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries Research Association, Calcutta for the year 1995-96.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-2081/97]

Annual Report and Review of Rampur Raza Library, Rampur for the 1992-93; Annual Report and Review of Asiatic Society, Calcutta for the year 1992-93; Review and Annual Report of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal for the year 1994-95 and 1995-96 respectively

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : Sir, on behalf of Shri S.R. Bommai, I beg to, lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza

Library, Rampur, for the year 1992-93, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 1992-93.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2082/97]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1992-93, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Calcutta, for the year 1992-93.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2083/97]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Calcutta, for the year 1993-94.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-2084/97]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1991-92, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 1991-92.